

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

84. C.P.(IB)-114(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2020**

NAME OF THE PARTIES:- Harso Steels Pvt. Ltd.

V/s

Borkar Packaging Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. No representation on the side of the Respondent.

Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing if the respondent doesn't appear matter shall be proceeded with on merits.

List this matter on 09.04.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)